

amounted to Rs. 4.2 crores. Exports during last two years have been Rs. 8.61 crores in 1968-69 and Rs. 8.59 crores in 1969-70.

(b) and (c). Metal Scrap Trade Corporation, besides being a canalise exporter, is an agency to :

- (i) procure, purchase, process, convert, market and import ferrous scrap;
- (ii) promote and develop measures for increased and improved collection of scrap within the country ;
- (iii) regulate and ensure supplies to domestic users on agreed terms.

The Corporation has been doing very useful work in the matters entrusted to them. There is no proposal to wind it up or to absorb it in any other Corporation.

#### Clearance of Scrap Items for Export

4777. SHRI GAJRAJ SINGH RAO : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the items cleared for export out of the scrap items allowed for export and the dates on which they were cleared ;

(b) whether despite the complaint and plea of scrap trade No. 2A and 2 Sheet Cuttings and Punchings have still not been cleared for export ;

(c) if so, reasons therefor ; and

(d) if such clearance is due to domestic demand, the names of the domestic users of No. 2A and 2 Sheet Cuttings and Punchings and the quantities of these grades they used during April/September, 1970 ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) to

(c). Following categories of ferrous scrap were cleared on dates shown against each :—

C. I. Boring	}	31.8.1970
Mill Scale Scrap		
Detinned Scrap		
Silicon Sheet Cuttings		
No. 3 Bundle Sheet Cuttings—		17.9.1970
No. 2 Bundle Sheet Cuttings	}	3.11.1970
10,000 M. T.		
No. 2A Bundle Sheet Cuttings		
14,750 M. T.		

The question of clearance for export of No. 2 and No. 2A Sheet cuttings, in addition to the quantities already cleared, is under consideration in consultation with concerned departments.

(d) Market purchases by domestic users are not known. According to the records of Metal Scrap Trade Corporation, who arranged supplies against protocol allocation effective till 30.6.1970, no indents were placed by Furnace Owners for No. 2 Bundles. After the expiry of protocol on 30.6.70, no record of utilisation of scrap by domestic users is maintained by MSTC.

#### Purchase of Iron-ore from Mine-owners by M. M. T. C.

4778. SHRI BABURAO PATEL : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the names of mine-owners in the Bellary-Hospet sector from whom the Minerals and Metals Trading Corporation purchases iron-ore, with annual quantity and value of the ore purchased, the total quantity and value of iron-ore exported annually;

(b) the criteria that guide the M. M. T. C. in the purchase of iron-ore ;

(c) whether the M. M. T. C. has shown discrimination in favouring certain mine-owners and neglecting others and, if so, the reasons therefor ;